

Statement of Immovable Property Return for the year 2010 (as on 01.01.2011)

1. Name of Officer (in full) and service to which the officer belongs SHRI PRAFULLA KUMAR BEHERA I.L.S

2. Cadre R934,020 (CBare)

3. Present post held DEPUTY LEGAL ADVISER

4. Present Pay ---

Name of District, Division & Village or City in which property is situated (full location & postal address)	Name & Details of Property, Housing lands and other buildings	Cost of construction/ Acquisition (and year when purchased) including of land in case of house	Present value *	If not in own name, state in whose name held & his/her relationship to the Govt. servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8

Signature: Shri Prafulla Kumar Behera
Name: SHRI PRAFULLA KUMAR BEHERA
Designation: DEPUTY LEGAL ADVISER
Date: 14-06-2011

Note : Please read the notes overleaf before filling up the Form.

16/06/2011
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